

In the National Company Law Tribunal, Jaipur

60/441 (ND)/2017

TA No. 58/2018

UNDER SECTION 441 OF IBC, 2016

In the matter of:

M/s. Multi Metals Ltd. Applicant/Petitioners

VS.

ROC JaipurRespondent

Order delivered on 06.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Parteek Kasliwal, Adv.

For Respondent(s) : Dr. Amol Shinde

ORDER

In relation to the petition it is represented by the learned counsel for the petitioner that since the order in appeal is awaited in the matter in RE: Magnon Solutions Private Ltd. and Others in CP No. 16/441(ND)/2017, this matter may be adjourned to a future date. Taking into consideration the said representation, this matter is being adjourned to 28.09.2018.



**(R. Varadharajan)
Member (Judicial)**